

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 213 of 2015 (SZ)**

Applicant(s)  
C.P.Senthil,  
Kaikoapalayam,  
Coimbatore.

Respondent (s)  
Vs. Tamil Nadu Pollution Control Board rep.  
by its Chairman,  
Chennai and 2 others.

Legal Practitioners for Applicant(s)  
M/s. M.Velmurrugan,  
Girija Velmurugan &  
K.S.Elangovan.

Legal Practitioners for Respondents  
Mrs. H.Yasmeen Ali for R1 & R2  
M/s.S.V.Pravin Rathinam, Karthikeyan Sekar  
and Rama Subramanian Raja for R3

Note of the Registry	Orders of the Tribunal
Order No. 4	<p>Date: 17<sup>th</sup> August, 2017</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>The application is listed for final arguments.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 03.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>